

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DIVYA AGRO CHEM PRIVATE LIMITED Date of Commencement of Liquidation: 19-12-2023; List of Stakeholders as on Date: 03-04-2024; Name of IP: Mr. Pravin R Navandar; Process Number: 1; Last 5 digit of registration number: 10027

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 1 | 138987830 | 1 | 138987830 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | | | | | | | | NA |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | | | | | | | | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 9 | 78760789 | 9 | 61072645 | 0 | 50000 | 17638144 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 10 | 217748619 | 10 | 200060475 | 0 | 50000 | 17638144 | |